

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2622
TO BE ANSWERED ON 02.08.2018

MGNREGS IN DROUGHT AFFECTED AREAS

2622. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to make special provisions under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for all the drought affected areas of the country including Bundelkhand;
- (b) if so, the details thereof;
- (c) whether the Government has taken cognizance of the discrepancies and delay in the payments of wages under MGNREGS; and
- (d) if so, the details thereof along with the remedial measures taken in this regard?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) provides for at least 100 days of wage employment to every rural household whose adult members are willing to do unskilled manual work. Forest Rights Act (FRA) beneficiaries are entitled to 150 days of wage employment per household in a financial year.

An additional 50 days of wage employment are provided over and above 100 days in the notified drought affected areas of the States/UTs on recommendation of the Ministry of Agriculture and Farmers Welfare.

(c) & (d): Efforts have been made by the Ministry to reduce the delay in payment of wages to the MGNREGA workers viz., timely release of funds, payment through National Electronic Fund Management System (NeFMS) for direct payment of wages into workers account, issued guidelines for monitoring of timely payment and enabling appropriate provisions in NREGASoft to monitor timely payment of wages.
